

16.12 hrs.

(i) CONSTITUTION (AMENDMENT) BILL, 2003*

(Insertion of new article 371EA)

Title: Introduction of the Constitution (Amendment) Bill, 2003. (Insertion of of New Article 371 EA)

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, I beg to move that leave be granted to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI RAMESH CHENNITHALA : *I introduce the Bill.*

MR. DEPUTY-SPEAKER: *Shri Basudeb Acharia – Not present.*

Shri Chandrakant Khaire – Not present.

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